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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10/4/2018**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : CP/115/IB/2018
NAME OF THE PETITIONER(S) : Goutham Chand Bafna & G Shobhs Bafna
NAME OF THE RESPONDENT(S) : Hi-Style India Pvt Ltd
UNDER SECTION : 9 Rule 6**

SI.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	VISHNU MOHAN	for Petitioner / oc	
2.	AVINASH WADHWANI,	for Respondent	

ORDER

Counsel representing both the parties are present. At their request time is enlarged.
For hearing submissions time is enlarged. Put up on 17.04.2018.

^{sd/}
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

^{sd/}
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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